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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.08.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CA 01/15 IN CP 74/15, TP 80/16	For hearing	Sec 397/398	Mybirdie Solutions LLP	Indus Law	Habitat Pragnya Property Developments P. Ltd. & 7 Others	Raghuram Cadambi for C.K. Nandakumar for R-1 to R-8.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

Ms. AYSHWARYA CHANDAR
for Induslaw

Petitioner

Ayshwarya Chandar

RESPONDENT/s :

Raghuram Cadambi

Respondent

Raghuram Cadambi

ORDER

Heard Ms. Ayshwarya Chandar, learned Counsel for Petitioner;
Shri Raghuram Cadambi, learned Counsel for Respondent.

At their request, post the case on 17/09/2018.


MEMBER (T)


MEMBER (J)